

6.2.2001

HON.MR.JUSTICE ASHOK AGARWAL, CHAIRMAN

HON.MR.S.DAYAL, MEMBER(A)

Shri R.P.Singh learned advocate for the applicant. Shri Pankaj Srivastava proxy to Shri Satish chaturvedi learned advocate for the respondents.

Shri R.P.Singh learned advocate appearing in support of the application states that the present application has now become infructuous. Whereas the applicant ~~who claims~~ <sup>had claimed</sup> age relaxation in the matter of employment as Group 'D' employee will now ~~get~~ <sup>get</sup> benefit of the scheme which has been framed by the respondents whereby no age limit has been prescribed.

In view of the statement present OA is ~~dismissed~~ <sup>disposed of</sup> as having become infructuous.

  
MEMBER (A)

  
CHAIRMAN

Uv/